GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 62
TO BE ANSWERED ON 01.12.2025

SHRAM SUVIDHA KENDRAS

†62. SHRI TANUJ PUNIA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of the total number of Shram Suvidha Kendras established in the country, State/UT-wise;

(b) the details of the number of workers registered in the said Kendras and the number of registered workers benefited under various schemes through these Kendras in the country, State/UT-wise; and

(c) the details of the number of workers yet to be registered under Shram Suvidha Kendras in the country, State/UT-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 25th November 2025, over 31.37 crore unorganised workers have already been registered on eShram portal.

The eShram portal offers a comprehensive multi-channel registration facility designed to ensure accessibility for workers across the country. Registration can be completed through self-service options such as the eShram web portal and the UMANG application, as well as assisted registration modes provided via Common Service Centres (CSCs) and State Sewa Kendras (SSKs)

State/UT-wise details of the total number of State Seva Kendras alongwith details of the total number of unorganised workers registered through State Seva Kendras on eShram portal is at annexure-I.

State/UT-wise details of the total number of unorganised workers registered and benefited under various schemes is at annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 62 FOR 01.12.2025 REGARDING "SHRAM SUVIDHA KENDRAS" BY SHRI TANUJ PUNIA

State/UT-wise details of the total number of State Seva Kendras alongwith details of the total number of unorganised workers registered through State Seva Kendras on eShram portal as on 25.11.2025:

S. No.	State/UTs	Number of SSK	Unorganised Workers registered through SSKs
1	Andaman & Nicobar Islands	29	5,159
2	Andhra Pradesh	146	1
3	Arunachal Pradesh	14	-
4	Assam	185	492
5	Bihar	186	3
6	Chandigarh	3	-
7	Chhattisgarh	396	29,890
8	Delhi	33	-
9	Goa	5	-
10	Gujarat	32,034	46,85,587
11	Haryana	62	-
12	Himachal Pradesh	27	-
13	Jammu & Kashmir	66	-
14	Jharkhand	88	84
15	Karnataka	7,327	16,173
16	Kerala	29	-
17	Ladakh	5	-
18	Lakshadweep	4	-
19	Madhya Pradesh	125	-
20	Maharashtra	79	-
21	Manipur	2	-
22	Meghalaya	16	-
23	Mizoram	30	-
24	Nagaland	69	705
25	Odisha	65	-
26	Puducherry	332	3,706
27	Punjab	140	-
28	Rajasthan	9,388	24,601
29	Sikkim	37	-
30	Tamil Nadu	1,658	42,517
31	Telangana	206	7,290
32	The Dadra & Nagar Haveli and Daman & Diu	7	-
33	Tripura	39	396
34	Uttar Pradesh	1,920	2,56,476
35	Uttarakhand	52	5
36	West Bengal	1	-
	Total	**54,805**	**50,73,085**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 62 FOR 01.12.2025 REGARDING "SHRAM SUVIDHA KENDRAS" BY SHRI TANUJ PUNIA.

State/UTs-wise details of the number of unorganised workers registered and benefited under various schemes as on 25.11.2025:

S.No.	States/UTs	ONORC	PMSVANIDHI	MGNREGA	PMAY-G	IGNDPS	IGNWPS	PMAY-U	PMMSY	PMJJBY	PMSBY	PMJAY	PMKISAN	PMMVY
1	Andaman And Nicobar Islands	9,230	180	2,180	364	1	5	16	13	4,862	11,653	25,932	1,313	26
2	Andhra Pradesh	54,50,025	1,36,016	34,55,250	61,366	5,085	1,29,684	4,78,296	1,199	11,31,807	30,97,568	75,15,783	10,43,406	47,468
3	Arunachal Pradesh	1,19,092	2,513	97,594	7,945	338	1,355	2,183	17	16,141	60,718	48,214	45,947	82
4	Assam	70,64,275	24,894	24,25,140	2,80,118	8,805	29,801	27,763	2,701	3,77,494	16,34,749	41,16,806	10,28,081	1,47,267
5	Bihar	2,67,35,665	86,207	50,82,308	19,22,923	20,731	83,135	45,660	544	21,33,244	89,11,929	2,43,50,839	38,20,042	4,88,393
6	Chandigarh	1,24,519	3,408	2,099	826	27	321	76	-	15,274	49,451	1,07,442	7,857	3,263
7	Chhattisgarh	65,04,025	44,429	37,96,303	5,08,147	12,693	74,931	77,670	178	7,74,130	28,83,429	78,44,322	12,09,213	1,40,358
8	Delhi	22,60,294	92,601	28,443	16,375	1,140	534	3,387	7	2,04,774	8,06,381	4,26,608	1,17,909	57,647
9	Goa	45,924	323	2,163	134	47	599	8	27	8,597	23,506	12,996	1,986	1,152
10	Gujarat	89,68,499	2,28,384	13,34,842	2,51,419	7,563	1,00,300	26,884	93	8,56,383	28,83,976	96,48,549	17,37,002	1,15,740
11	Haryana	44,37,567	77,872	5,36,405	16,836	7,155	23,568	8,857	298	6,04,476	14,64,050	43,25,365	4,26,597	37,938
12	Himachal Pradesh	10,30,917	2,748	7,53,530	9,975	55	1,584	4,094	75	1,47,359	4,32,968	6,41,584	3,54,737	597
13	Jammu And Kashmir	28,06,948	11,054	9,48,792	1,35,576	943	2,454	17,013	411	26,085	1,23,708	34,03,166	4,70,216	55,573
14	Jharkhand	82,80,664	44,646	23,13,797	5,67,539	9,024	49,344	41,369	1,846	11,01,580	37,54,230	52,46,892	12,61,539	1,00,198
15	Karnataka	77,01,216	1,51,987	29,95,637	55,674	10,475	1,08,990	22,652	188	7,40,000	22,63,653	39,97,610	9,70,813	1,96,364
16	Kerala	36,60,002	49,431	12,34,577	10,090	3,900	87,285	43,632	458	2,15,312	11,42,996	22,80,966	10,84,779	57,918
17	Ladakh	25,870	128	13,467	478	7	24	97	24	1,002	3,773	31,616	7,904	550
18	Lakshadweep	1,480	3	70	10	8	2	1	1	178	560	1,850	307	28
19	Madhya Pradesh	1,55,86,624	4,70,809	41,61,734	2,92,846	2,900	9,369	1,85,987	601	14,96,745	64,68,859	1,27,37,215	28,97,900	4,83,224
20	Maharashtra	1,38,35,036	3,16,847	26,65,679	2,21,178	2,430	30,606	35,239	749	15,03,681	50,01,346	1,08,75,558	22,51,430	2,63,916
21	Manipur	4,21,185	4,837	1,97,817	28,956	71	2,067	8,134	216	18,284	80,108	1,94,744	29,488	14,505
22	Meghalaya	2,12,317	19	2,09,286	44,878	234	1,751	723	415	15,857	69,590	1,96,029	75,692	3,787

23	Mizoram	52,100	586	26,973	5,049	29	102	2,479	5	2,029	8,779	49,334	21,085	348
24	Nagaland	2,29,642	1,583	77,418	13,349	20	139	7,524	623	13,781	72,146	1,98,447	89,454	3,682
25	Odisha	1,22,14,209	35,091	28,02,154	11,40,902	33,966	1,59,085	75,347	415	15,79,287	55,32,668	26,921	19,67,449	1,837
26	Puducherry	157676	1573	30220	89	180	514	5242	6979	11363	33244	119361	2966	1246
27	Punjab	45,07,121	76,211	7,00,122	16,942	1,022	2,654	14,276	46	4,82,222	15,53,844	30,49,340	2,37,389	1,08,339
28	Rajasthan	1,04,52,114	89,436	47,93,616	4,44,481	5,698	47,964	49,654	3	13,17,798	47,26,322	65,46,108	22,57,753	4,63,801
29	Sikkim	37,609	272	15,487	202	1	3	4	31	5,360	15,112	11,218	5,115	268
30	Tamil Nadu	60,48,706	85,816	35,16,602	2,07,168	7,313	57,178	44,726	1,637	6,14,941	19,30,571	45,83,577	5,47,013	37,533
31	Telangana	31,15,594	1,38,938	16,66,810	690	5,387	22,869	788	56	4,35,452	12,49,197	22,47,446	7,06,755	800
32	The Dadra And Nagar Haveli And Daman And Diu	54,300	705	1,577	1,075	10	55	148	3	7,014	16,993	51,833	4,368	122
33	Tripura	6,55,634	2,807	4,92,301	1,55,487	298	1,428	20,438	1,124	89,989	2,25,669	8,22,078	1,11,373	66
34	Uttar Pradesh	6,77,64,929	9,54,142	92,71,947	17,67,926	4,575	44,399	10,89,904	1,622	44,08,282	1,87,32,600	3,24,07,830	1,20,55,140	2,43,944
35	Uttarakhand	21,20,251	15,168	6,11,562	37,423	369	3,488	14,527	185	1,98,860	8,75,618	27,65,560	3,56,400	58,300
36	West Bengal	1,88,64,177	86,891	54,29,664	15,82,059	14,568	93,483	1,28,628	1,013	19,92,441	88,30,555	96,878	22,68,579	22,248

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